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SLP(C)... 1501 OF 2002
ITEM No.10

Court No. 4

SECTION XIV

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal(Civil)...CC 1501/2002
(From the judgement and order dated 18/08/2001 in WP 5847/01
of The HIGH COURT OF GAUHATI)

KENDRIYA VIDYALAYA SANGATHAN & ORS. Petitioner (s)

VERSUS

DEVENDRA YADAV & ANR. Respondent (s)

(With I.A. 1 - Appln(s). for c/delay in filing SLP)
(With Office Report)
With

SLP(C)...CC 1444/2002

Date : 25/02/2002 These Petitions were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE S. RAJENDRA BABU
HON'BLE MRS. JUSTICE RUMA PAL

For Petitioner (s) Mr. S. Rajappa, Adv.

For Respondent (s) Mr. S.M. Sharkar, Adv.
Mr. S.K. Nandy, Adv.

UPON hearing counsel the Court made the following
O R D E R

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Delay condoned.
Issue notice.
Tag on with SLP(C) No. 17341/2000.
Mr. S.K. Nandy, learned counsel accepts notice
in SLP.../2002 CC 1444. Four weeks' time is granted to
him to file counter affidavit. Two weeks'
time, thereafter, is granted to the petitioners to file
rejoinder affidavit.

.SP1

Charanjit

[Om Prakash]
Court Master